NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.31/(MAH)/2014 CA No.

CORAM:

Dated: 15th February, 2017

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Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.02.2017

NAME OF THE PARTIES: Mr. Suraj T. Nanda

V/s.

M/s. Allwyn Colour & Construction Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

Adv. Afinkya Advocate

Mr. Ajit Anekar Advocate

Mr. Sagar Thakker per fetitioner

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ORDER

T.C.P. NO. 31/397, 398/NCLT/MB/2014 & T.C.P. NO. 16/58/NCLT/MB/MAH/2016.

- 1. Ld. Representatives of both the sides are present. One of the Directors of the Respondent Company is also present in person.
- 2. Since the Bench is occupied in another matter, the matter is adjourned to **2**nd **March**, **2017** to be listed second on Board. Communicated to both the sides.

Sd/-

M.K. Shrawat Member (Judicial)